GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:226
ANSWERED ON:26.07.2010
ACTIVITIES OF MOBILE COMPANIES IN DEFENCE AREAS
Majhi Shri Pradeep Kumar

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has allowed the mobile companies to erect mobile towers and lay optical fibre lines in cantonment and border areas in the country;
- (b) if so, the details thereof;
- (c) whether the Government has made any specific check to watch the activities of the said companies;
- (d) if so, the details thereof; and
- (e) the extent to which the communication services have improved in these areas as compared to other areas in the country?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) to (d): Ministry has framed a policy in September, 2008 for the provision of defence land to Communication operators who have been granted licence by the Department of Telecommunications to construct shared communication towers and laying of optical fibre cables to extend the communication network to Military Stations/Cantonments. Necessary security checks have been included in the above policy.
- (e): Wherever shared communication towers are established as per the policy, the communication services improve.